

List of cases where Case Management Hearing was held during the month of December-2022

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-2016/22	BHARAT ARO-RA VS. MUNICIPAL CORPO-RATION OF DELHI	S.K. SINGH AND SAN-JEET MALIK	22.08.2022	06.12.2022
			CS COMM-3595/21	GOPAL BANSAL VS. MUNICIPAL CORPORATION OF DELHI	S.K. SETHI AND SANJAY SETHI	24.09.2021	07.12.2022
			CS COMM-1177/22	SUKESH KU-MAR CHAUHAN VS. SOUTH DELHI MUNICIPAL CORPORATION	SWEN-KA TRI-PATHI AND SAN-JEET MALIK	29.04.2022	13.12.2022
			CS COMM-175/20	PRAGATI POWER WEL-FARE ASSOCI-ATION VS. RUNGTA IRRI-GATION LTD.	ANKUR KAUSHI K AND SHASHA NK GUPTA	27.01.2020	13.12.2022
			CS COMM-1728/20	PUNJAB NA-TIONAL BANK VS. CLASS-MATE PUB-LISHING HOUSE	PAWAN KUMAR GUPTA AND MOHIT MUD-GAL	21.11.2020	13.12.2022
			CS COMM-1525/22	RAVINDER KUMAR WAD-HWA VS. MU-NICIPAL COR-PORATION OF DELHI	SWEN-KA TRI-PATHI AND SAN-JEET MALIK	07.06.2022	14.12.2022

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			CS COMM-2280/22	PANKAJ ARO-RA VS. MUNICIPAL CORPORATION OF DELHI	SWENKA TRI-PATHI AND SAN-JEET MALIK	01.10.2022	14.12.2022
			CS COMM-3046/19	SAMANVYA INFRASTRUC-TURE PVT. LTD. VS. DELHI JAL BOARD	N.U. AHMED AND ANKIT KUMAR	24.12.2019	16.12.2022
			CS COMM-1468/22	NETRA KUMAR VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SAN-JEET MALIK	03.06.2022	21.12.2022
			CS COMM-237/22	RAM NIWAS GOEL VS. NORTH DELHI MUNICIPAL CORPORATION	ANURAG KAUSHIK AND SAN-JEET MALIK	20.01.2022	22.12.2022
2	Sh. Rajneesh Kumar District Commercial Court-02	CENTRAL	CS (COMM)/942/2019	TATA POWER DELHI DISTRIBUTION LTD. Vs SACHIN TYAGI	GYANESH BHARDWAJ (P)	01-06-2019	14-12-2022
			CS (COMM)/441/2021	SANDEEP KUMAR AGGARWAL Vs BALARKA FABRICON PVT LTD AND ORS	ROHIT YADAV (P)	09-02-2021	14-12-2022

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			CS (COMM)/195/2019	ARUN NARULA Vs VIBHOR AGGARWAL	DHARMENDRA (P)	16-07-2019	22-12-2022
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 746/2021	O P AND SONS TRADERS PVT. LTD. V/S AKHIL GUPTA	MS. RAMA SHARMA	03.03.2021	07.12.2022
			CS(COMM) 3208/2021	AVNISH KUMAR V/S MUNICIPAL CORPORATION OF DELHI	SH. S.K. SINGH	07.09.2021	08.12.2022
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	NIL				
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL				

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6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	1596/2019	UMESH TYAGI VS NORTH DELHI CORP	SATENDRA SINGH	26/08/19	23-01-2023
8	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West	NIL				
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West		SATYAVIR SINGH LAKRA vs M/S ALPHA SEA AND AIR PVT LTD	Dinesh Kumar	21-10-2020	20.12.2022
				M/S HEMKUNT MOTORS PROP. RAGHUBIR SINGH SETHI Vs TEJINDER SINGH MALHOTRA	R P Sharma	31-07-2021	14-12-2022

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10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/ 280/2020	MS. SUTANDRA Vs M/S ONE MANAGEMENT AND ENTERTAINMENT PVT LTD ETC.	AMIT KUMAR	20-02-2020	22.12.2022
			CS (COMM.)/ 54/2021	SANJAY MARWAHA Vs RAJEEV NARANG	DINESH KUMAR MONGA	11.02.2021	25.12.2022
			CS (COMM.)/ 132/2022	CAPT. GAUTAM SHARMA Vs SPICEJET LIMITED	GAUTAM SWARUP	03.02.2022	13.12.2022
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) 93 / 2022	TAPINDU EDUCATIONAL SOCIETY VS. YES BANK LTD.	MR.. SHASHANK	06.01.2022	16.12.2022

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			CS (COMM.) 257 / 2021	M/S. LIBAS IMPEX VS. M/S. SAI BABA OVERSEAS AND ANR	MR. T. P. ROYA	28.07.2021	23.12.2022
			CS (COMM.) 370 / 2022	VINAIK UPMANYU, TRADING AS VISION VS. EATBUD FOOD PVT. LTD.	MS. MANVI DOGRA	21.04.2022	23.12.2022
12	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)- 03	NEW DELHI	NIL				
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)	AWFIS SPACE SOLUTIONS PRIVATE LIMITED Vs. THEMIS ADVISORS PRIVATE LIMITED	Ms. Simmi Kaur Bagga	17.02.2022	06.02.2023
			CS (COMM)	CANARA BANK	Sh. Sonu Anand	10.03.2022	27.01.2023

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			CS (COMM)	SEHRAWAT GA	Sh. B.K. Singh	08.12.2021	06.02.2023
			CS (COMM)	MEDICAL DEVI	Sh. Zaid Raza	25.11.2021	10.02.2023
			CS (COMM)	PSYCHE HOSPI	Sh. Sartaj Singh	07.01.2022	17.02.2023
			CS (COMM)	SH BHIM SAIN	Sh. Manas Raghuvansh	16.11.2021	25.01.2023

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14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.)128/2022	C.P. WORLD LINES PVT. LTD. VS M/S. AVANTIKA ELCON PVT. LTD.	ARVIND CHADHA	14.02.2022	20.12.2023
			CSDJ/98/2021	FARID KHAN VS SUNNY CHADHA	NAUSHAD AHMED	10.02.2021	13.12.2022
			CS(COMM.)181/2022	MAHBOOB ALAM V/S FLIPKART INTERNET	NASEEM SHEIKH	05.03.2022	13.12.2022

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15	SH. SANJEEV AGGARWAL	South					NIL
16	SH. MUKESH KUMAR GUPTA	South					NIL
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST					NIL

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18	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	CS/COMM/791/2022	SATISH KUMAR JAIN VS MAYANK JHA	N/A		05-12-2022
			CS/COMM/491/2019	SURAJ SINGH VS MINISTRY OF NEW AND RENEWAL ENERGY	N/A		05-12-2022
			CS/COMM/494/2019	HARISH KUMAR VS SAILOR SALES	N/A		05-12-2022

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			CS/COMM/703/2022	HIMANSHU SHARMA VS RAY OF ABUNDANTIA	NA		06-12-2022
			CS/COMM/996/2022	NEO TECHNO FIELD CO. VS J.KUMAR INFRAPROJECTS	N/A		15-12-2022
			CSDJ1532/18	KAMLESH MEHTA VS VINOD GARG	N/A		15-12-2022

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			CS/COMM/42/18	MEENAKSHI OBERG VS KARUN DUBU	N/A		15-12-2022
			CS/DJ/1430/18	M/S THOMAS AND CO. PVT. LTD. VS NEEL AUTO PVT. LTD.	N/A		20-12-2022
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL				

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20	MS. ANU GROVER BALIGA	SOUTH- EAST					NIL
21	MS AGGARWAL	SOUTH- EAST		PREETI GUPTA			NIL
22	MS NIRJA BHATIA	SOUTH- EAST					NIL

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23		SOUTH-EAST	NIL				
24	SH. SANJAY SHARMA-I	EAST	CS COMM.NO . 250/2021	MOHD IBRAHIM VS. RAVINDER AGARWAL	RITU RASTOG I VS. SAUMIT RA SINGHA L	16-12-2021	19-12-2022
			CS COMM.NO . 107/2022	PAWAN ENTERPRISES VS. SHREE BANKEY BIHARI SAREE COLLECTION	ABHISH EK KUMAR RAI VS. MOHD. DANISH	07-04-2022	19-12-2022

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			CS COMM.NO . 143/2020	MADHU BUILDTECH PVT. LTD. VS. DHAWAN BOX SHEET CONTAINERS PVT. LTD.	NAREN DER SINGH VS., SHOBHI T GARG	21-07-2020	21-12-2022
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM/51 2/19	STATE BANK OF INDIA VS UMESH KUMAR	SH. J.P. GUPTA	06-01-2020	08-12-2022
			CS COMM/16 1/21	SUDHIR KUMAR MITTAL VS COMMUNITY EALTH MISSION	SH. R. K SHARM A	21-09-2021	09-12-2022

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			CS COMM/216/22	STATE BANK OF INDIA VS PAPPU GUPTA	MS. SHAIFALI SINGH RATHORE	18-07-2022	12-12-2022
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	NIL				
27	SH. BRIJESH KUMAR GARG	Shahdara	CS(COMM)44/21	PUNJAB NATIONAL BANK VS M/S CATERING & ORS.	MR. AJAY	25.01.2021	05.12.2022
			CS(COMM)148/21	HOUSING DEVELOPMENT CORPORATION VS RAMESH KUMAR GOYAL	MR. RAJIV KUMAR TOWAR	08.03.2021	05.12.2022
28	MS. SUKHVINDER KAUR		NIL				

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29	SH. SURENDER S. RATHI						
30	MS. SAVITA RAO						
31	SH. GURDEEP SINGH, JUDGE (COMMERCIAL)	North-West					
32	SH. VIRENDER BHATT, JUDGE (COMMERCIAL COURT)	North					
33	SH. PANKAJ GUPTA, JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 200/20	KARNATAKA BANK LTD. VS M/S S.K. SANITARY AND TILES	RISHAB H YADAV	21.12.2020	07.12.2022
			CS COMM. 314/2021	IDAAC SOLUTIONS P. LTD. VS BALAJEE DEVELOPERS	VISHAL, SATYA PRAKASH	29.11.2021	07.12.2022
			CS COMM. 201/2020	M/S RAAS PROCESSORS P. LTD. VS DHIREN DAS	INDERNATH JHA	19.12.2020	20.12.2022

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			CS COMM. 264/2021	M/S S D INFRA ESTATES P. LTD. VS M/S S R CONSTRUCTION	MANU GARG	23.10.2021	20.12.2022
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS COMM. 271/22	CANARA BANK VS P R INFRA	Sh. SUMIT VIRMANI	30-05-2022	05.12.2022
			CS COMM. 322/22	CANARA BANK VS VINTAGE	Sh. SUMIT VIRMANI	01-07-2022	05.12.2022
			CS COMM. 220/22	CANARA BANK VS DINESH CHAUHAN	Ms/ REKHA RUSTAGI	17-05-2022	06.12.2022
			CS COMM. 288/22	DEEPANSHU CHOPRA VS BHARAT TALWAR	Sh. Deepak Issar	02-06-2022	06.12.2022
			CS COMM. 141/20	HINDUSTAN UNILEVER VS ANAND MARKETING	Sh. Rishab Raj Jain	19-09-2020	07.12.2022

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			CS COMM. 247/22	BANK OF BARODA VS OCEAN MARKETING	Ms. Shweta Bakshi	21-05-2022	14.12.2022
			CS COMM. 143/20	CONTINENTAL CARRIERS VS REACH INFO	Sh. Neeraj	30-09-2020	14.12.2022
			CS COMM. 301/22	SHRI DURGA COLORS VS RAJU	Sh. Vishva Nath Kuimar	04-06-2022	15.12.2022
			CS COMM. 352/22	HDFC VS ANIL VERMA	Sh. Pradeep Kumar Jha	14-07-2022	19.12.2022
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS (Comm)/2 05/2021	Pawan Goyal Vs Kuljit Singh	Vikash Sharma	08.09.2021	02.12.2022
			CS (Comm)/1 22/2021	Summit Khurana Vs Pawan Chopra	Rakesh Kumar	22.03.2021	05.12.2022